

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**COCP No.1/Chd/Pb/2019
In
CP (IB) No.586/Chd/Pb/2019**

Under Section 425 of the CA, 2013

In the matter of:-

Edelweiss Asset Reconstruction
Company Limited

...Petitioner-Financial Creditor

Versus

Modern Steel Limited

....Respondent-Corporate Debtor

Present through Video Conferencing :-

Mr. Pulkit Goyal, Advocate for the petitioner

At the petitioner's request, list the matter on 20.09.2021.

Sd/-
(Raghu Nayyar)
Member (Technical)

Sd/-
(Ajay Kumar Vatsavayi)
Member (Judicial)

July 16, 2021
AV